

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**ORDER**

No.: 1907 of 2024/RG

Dated: 24.10.2024

In view of the superannuation of Ms. Bala Jyoti, Special Judge Anti Corruption (CBI Cases), Jammu on 31.10.2024, Shri Sanjay Parihar, Member J&K Special Tribunal, Jammu shall hold the additional charge of the Court of Special Judge Anti-Corruption (CBI Cases) Jammu w.e.f. 01.11.2024 till further orders.

**By Order**

  
24.10.24.  
(Shahzad Azeem)  
Registrar General  
Dated: 24.10.2024

No: 47706-92 /RG/GS

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Administrative Judge, District Jammu;  
.....for kind information of their Lordships.
3. Ms. Bala Jyoti, Special Judge Anti Corruption (CBI Cases), Jammu.
4. Shri Sanjay Parihar, Member, J&K Special Tribunal, Jammu  
..... for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.

  
24.10.24.  
Registrar General